PROF. N. R. MALKANI: Is it not the policy of the Government to encourage cooperative organisations?

SHRI D. P. KARMARKAR: It has been our policy to subsidise and help them.

PROF. N. R. MALKANI: May I know whether any small spindles suitable for rural areas have been imported¹, for which Japan is so famous?

SHRI D. P. KARMARKAR: For rural areas?

PROF. N. R. MALKANI: Yes.

SHRI D. P. KARMARKAR: It all depends upon where the mills are situated.

ROYALTY CHARGED FOR RADIO PROGRAMMES

*492. SHRI GOVINDA REDDY: Will the INFORMATION Minister for ΔND BROADCASTING be pleased to state:

(a) whether any royalty is being charged from the newspapers for the publication of daily radio programmes; and if so, what is the amount charged; and

(b) if no royalty is being charged, what are the reasons therefor?

THE MINISTER FOR INFORMATION SND BROADCASTING (DR. B. V. KESKAR): (a) No, Sir.

(b) The programmes do not represent material which newspapers would ordinarily pay for. It is felt that the benefit to the exchequer would not be so great as to justify a charge.

SHRI GOVINDA REDDY: Is it not a fact that the Public Accounts Committee recommended that such a rovalty should be levied in order to make up the losses?

SHRI G. RAJAGOPALAN: Yes, Sir.

SHRI GOVINDA REDDY: May I know whether the Department have decided against that recommendation

to Questions or have not accepted that recommendation?

DR. B. V. KESKAR: The suggestions of the Public Accounts Committee were examined in detail and ultimately we found that it would not be worth while to insist on getting something in compensation for our right of royalty and we have informed the Public Accounts Committee why we think that it would not be advisable to insist on the newspapers paying some compensation.

SHRI GOVINDA REDDY: Did the Committee suggest that this matter be referred to the Press Commission?

DR. B. V. KESKAR: It was referred to the Press Commission and the Press Commission were generally of our view.

SHRI GOVINDA REDDY: What is the number of copies of Indian Listener published and what is the amount of loss incurred?

DR. B. V. KESKAR: For that a separate question would be necessary though it has already been answered in the House.

SHRIMATI MONA HENSMAN: Is the Government aware that the Indian Listener and other papers that are published by the Department are being taken in very small quantities owing to the fact that the public can. see the detailed programmes in the papers?

DR. B. V. KESKAR: We are quite well aware of this fact. At the same time a paper like Indian Listener is not published purely from a profit motive. It is the official journal of the radio which publishes in detail all its programmes, and certainly we would very much like that, if we can, we should make a profit out of it but the question of making some money out of revenue and some royalties from the papers stands on a completely different footing and we found that it would not be advisable to collect money from, them.

श्री कृष्णाकांत व्यास : ऐसे कितने समाचारपत्र हैं जो रेडियो प्रोग्राम छापा करते हैं ?

Answers

t[SHRi KRISHNAKANT VYAS: How many papers are publishing radio programmes?]

डा॰ बी॰ वी॰ केसकरः यह तो मैं नहीं कह सकता, लेकिन ग्रधिकांश अखवार किसी न किसी रूप में छापते हैं।

t[DR. B. V. KESKAR: I cannot say how many, but most of the papers publish them in some form or the .other.]

PROF. G. RANGA: Is it not a fact that the publication of these things in the newspapers makes the radio more popular and attracts more people to .listen to the radio programmes?

DR. B. V. KESKAR: That is also one aspect of the question.

DEVELOPMENTAL SCHEMES OF STATES FOR INCLUSION IN THE PLAN

*493. SHRI H. C. MATHUR: Will the Minister for PLANNING be pleased to state whether it is a fact that each of the State Governments has been asked •Jo carry on a scientific and regular survey for the drawing up of developmental schemes for inclusion in the Plan; and, if so. whether the State Government are doing so?

■THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): Surveys and studies of resources, needs and practical possibilities are a normal and continuous aspect of planned development. States have been asked to indicate the irrigation and power schemes which they have in view for the next plan and in respect of each scheme the stage reached in its investigation. States are also being addressed on the subject of preparation of district and

tEnglish translation.

local plans which will call for surveys of local resources and needs. Finally, with the assistance of the States, a large number of investigations into social and economic problems have been begun through universities and other research institutions under the direction of the Research Programmes Committee of the Planning Commission.

SHRI H. C. MATHUR: May I know whether all the States have set up regular administrative machinery for a comprehensive survey?

SHRI J. S. L. HATHI: All the States have not set up such a machinery for the survey but there is the Development Branch of the administration which would normally be doing this work.

SHRI H. C. MATHUR: Is the Government aware that a majority of the States have not conducted any survey and that when schemes are called for by the Central Government, these schemes are submitted without any survey being in possession of the Government and without the State Governments knowing the full picture?

SHRI J. S. L. HATHI: The Planning Commission is fully aware of this fact. So far as irrigation and power are concerned, the Committee which is being set up has asked the States to intimate the stage which the investigations have reached. That Committee is getting a manual prepared for the investigation showing the method according to which the investigation will start. We are also thinking of deputing officers from here to go and see on the spot whether the investigations are being carried out on the particular lines so that after the investigation report comes, it is not kept pending here and again sent to the States for making changes. So we are thinking of deputing officers to the spot to see whether the investigations are carried on in a proper way. Then it would not take much time after the complete investigation reports are received.

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